



ORIGINAL
क्रम सं/ Serial No. : 176375



पेटेंट कार्यालय, भारत सरकार

The Patent Office, Government Of India

डिजाइन के पंजीकरण का प्रमाण पत्र | Certificate of Registration of Design

डिजाइन सं. / Design No. : 419640-001

तारीख / Date : 11/06/2024

पारस्परिकता तारीख / Reciprocity Date* :

देश / Country : भारत

प्रमाणित किया जाता है कि संलग्न प्रति में वर्णित डिजाइन जो IOT-BASED WOMEN SAFETY DETECTING WRISTBAND से संबंधित है, का पंजीकरण, श्रेणी 10-05 में 1.Dr. Shridevi 2. Dr Kanchana Goudar 3.Kusuma.R 4.Nagarathna M 5.Sandhya Kumari B 6.Dr.Mahesh Nv 7.T R Thriveni 8.Johnson Pereira 9.Dr. Lakshmi Devi.T 10.Mohana C 11.Sampath Kumar R 12.Priya D के नाम में उपर्युक्त संख्या और तारीख में कर लिया गया है।

Certified that the design of which a copy is annexed hereto has been registered as of the number and date given above in class 10-05 in respect of the application of such design to IOT-BASED WOMEN SAFETY DETECTING WRISTBAND in the name of 1.Dr. Shridevi 2. Dr Kanchana Goudar 3.Kusuma.R 4.Nagarathna M 5.Sandhya Kumari B 6.Dr.Mahesh Nv 7.T R Thriveni 8.Johnson Pereira 9.Dr. Lakshmi Devi.T 10.Mohana C 11.Sampath Kumar R 12.Priya D.

डिजाइन अधिनियम, 2000 तथा डिजाइन नियम, 2001 के अधधीन प्रावधानों के अनुसरण में।
In pursuance of and subject to the provisions of the Designs Act, 2000 and the Designs Rules, 2001.



कृपल की पंखि

जारी करने की तिथि : 25/07/2024
Date of Issue

महानियंत्रक पेटेंट, डिजाइन और व्यापार चिह्न
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